GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

RAJYA SABHA

UNSTARRED QUESTION NO. 1513

ANSWERED ON 01ST AUGUST, 2025

SLOW PROGRESS OF FOOD PARKS AND AGRO-BASED UNITS IN GUJARAT

1513. SHRI BABUBHAI JESANGBHAI DESAI:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the number of Mega Food Parks and agro-processing clusters sanctioned and operational in Gujarat since 2019;
- (b) whether delays in approvals, land issues, or lack of cold chain infrastructure have stalled these projects;
- (c) the number of food parks sanctioned, completed and subsidy given during last five years, particularly in Gujarat; and
- (d) the timeline for full operationalization of the sanctioned food parks and its impact on farmers'income?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

- (a): The Ministry of Food Processing Industries has been implementing Mega Food Park (MFP) scheme (discontinued w.e.f. 01.04.2021) and Creation of Infrastructure for Agro Processing Clusters (APC) scheme, as component schemes of Pradhan Mantri Kisan Sampada Yojana (PMSKY). The funds are not allocated state-wise under any component scheme of PMKSY. No Mega Food park has been sanctioned in Gujarat since 2019. Three Agro Processing Clusters have been sanctioned in the state of Gujarat since 2019 and the details of the projects along with status are at **Annexure-1**.
- **(b):** No delay due to the mentioned factors as all three Agro Processing Clusters sanctioned in Gujarat since 2019 have become operational.
- (c) and (d): No Mega Food Park has been sanctioned during the last five years, in Gujarat. However, two Mega Food Parks have been approved in Gujarat in 2014 and 2017 each. Both the Mega Food Parks approved in the state of Gujarat are operational. The details of these two projects are at **Annexure-2.**

ANNEXURE-1

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1513 FOR ANSWER ON 01.08.2025 REGARDING "SLOW PROGRESS OF FOOD PARKS AND AGRO-BASED UNITS IN GUJARAT"

	Details of the three Agro processing clusters sanctioned in the state of Gujarat since 2019											
S r. N o.	Scheme	Stat e	Project Name	Distri et	Date of Appro val	Proj ect Cost	Approved Grant -in- aid (Rs. in Cr)	Relea sed Gran t-in- aid (Rs. in Cr)	Status	Employ ment	Farm ers Benef ited	
1	Infrastru cture for Agro- Processin g Clusters Scheme (APC)	Guja rat	M/s Patel Retail Pvt. Ltd.	Kutch	07.02. 2019	13.7	4.36	3.981	Operati onal	1025	375	
2	Infrastru cture for Agro- Processin g Clusters Scheme (APC)	Guja rat	M/s J R Foods & Bevera ges	Navsar i	01.07. 2019	30.1 58	8.75	6.134 95	Operati onal	995	4000	
3	Infrastru cture for Agro- Processin g Clusters Scheme (APC)	Guja rat	M/s Mahara ja Dehydr ation Pvt. Ltd.	Bhavn agar	08.06. 2020	16.1	4.31	3.082	Operati onal	532	4000	

ANNEXURE-2

ANNEXURE REFERRED TO IN REPLY TO PART (c) AND (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 1513 FOR ANSWER ON 01.08.2025 REGARDING "SLOW PROGRESS OF FOOD PARKS AND AGRO-BASED UNITS IN GUJARAT"

Details of two Mega Food Parks approved in the state of Gujarat										
SPV/ IA Name	Date of Final Approval	Project Cost (INR in Cr)	Amount of grant approved (INR in Cr)	Amount of grant released (INR in Cr)	Status					
Gujarat Agro Infrastructure Mega Food Park Pvt. Ltd., Surat	22.05.2014	121.86	46.69	46.69	Operational					
Fanidhar Mega Food Park Pvt. Limited, Mehsana	16.08.2017	151.05	50	37.67	Operational					